Decline in National Savings rate in the public sector

2236. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that national savings rate especially in public sector has registered a steady decline in the past few months,

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to check the fall?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) to (c) Estimates of national saving and national saving rate are prepared annually on the basis of detailed accounts contained in budget documents of Central & State Governments, accounts of public sector and private corporate sector enterprises, etc These accounts are not available on a monthly basis. Hence it is not possible to measure changes in the national savings rate especially in the public sector in the past few months.

आतंकवादियों के साथ बातचीत किया जाना

2237. **श्री रामसिंह भाई पातलीयाभाई राठवा :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार का ध्यान 27 अक्तूबर, 1986 के सान्ध्य दैनिक "सान्ध्य टाइम्स" मे "उग्रवादियो से सरकार बातचीत करे" शीर्षक से छपे समाचार की ओर दिलाया गया है ;

(ख) यदि हा, तो उसका ब्यौरा क्या है और इस विषय मे सरकार क्या कार्यवाही करने का विचार रखती है,

(ग) क्या देश के विभिन्न भागो से यह माग हो रही है कि सरकार उग्रवादियो से बातचीत करे ,

(घ) क्या इस तरह की बातचीत इस समस्या के समाधान मे लाभदायक सिद्ध हो सकेगी ; और

(ङ) यदि हा, तो इस तरह की बातचीत कब तक होने की सभावना हैं और यदि नही तो उसके क्या कारण है ?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम्) :(क) से (ङ) उग्रवादी तत्वो के साथ बातचीत करने के बारे मे समाचार पत्र मे छपे समाचार की सरकार को जानकारी है।

इस प्रकार के तत्वो के साथ बातचीत करने का कोई प्रस्ताव नहीं है।

Making the reporting of Nuclear mishaps obligatory

2238. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state

(a) whether reporting of nuclear mishaps has been made obligatory from October 27, 1986 by five nuclear powers, as reported in the Statesman of 14th October, 1986; and

(b) whether India also propose to be a party thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R NARAYANAN) (a) and (b) An international convention on early notification of nuclear accidents adopted in the Special Session of General Conference of International Atomic Energy Agency (IAEA) held in Vienna during September, 1986 provides for early notification of nuclear accidents with possible transboundary effects to those States which may be affected. About 60 countries are already signatories to this convention. India signed the convention on September 29, 1986.